

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Application TMP No. 94 of 2020

**Crime No.49/2020 of Vatakara Excise Range, Kozhikode District**

**Petitioner/Accused:**

Rijeesh, aged 31 years, s/o Krishnan  
Kozhichalil house, Ayancheri  
Tharopoyil-Po, Vatakara Taluk  
Kozhikode district. PIN: 673 541

By SRI. **P. V E N U G O P A L**  
**T. J. MARIA GORETTI**

**Respondents/State & Complainant:**

- 1 State of Kerala, represented by  
Public Prosecutor, High Court of  
Kerala, Ernakulam PIN: 682 031
- 2 Excise Inspector  
Vatakara Excise Range Office, Vatakara  
Kozhikode District. PIN:673 101

By Public Prosecutor Sri.C.N.Prabhakaran

THIS B.A. HAVING BEEN FINALLY HEARD ON 24.04.2020, THE  
COURT ON THE SAME DAY PASSED THE FOLLOWING:

BA TMP 94 of 2020

**C.S.DIAS, J.**

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**BA TMP No.94 of 2020**

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**Dated this the 24<sup>th</sup> day of April, 2020.**

**ORDER**

Heard the learned counsel for the petitioner  
and the learned Public Prosecutor.

Post for further consideration on 30.4.2020.

**C.S.DIAS  
JUDGE**

sks/24.4.2020